

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1515  
ANSWERED ON:29.07.2015  
Regularisation of Contract Employees  
Patel Smt. Anupriya Singh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether a nine member committee has been constituted under the chairmanship of Registrar for considering the regularisation of contract employees who have been selected by RAC and have been working in Banaras Hindu University;
- (b) if so, the details thereof along with the number of meetings of the said committee held and the decisions taken therein;
- (c) whether the Government proposes to issue proper directions for urgent and timely disposal of such a sensitive matter; and
- (d) if so, the time by which it is likely to be done?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

(a): Yes, Madam.

(b): As per information provided by the University, no formal meetings of the Committee have taken place.

(c): No, Madam. BHU is an autonomous organisation governed by its Act and Statutes & Ordinances framed thereunder and Government does not interfere in its day to day functioning.

(d): Does not arise.

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